

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2018 & IA NO. 1510 OF 2018
& IA NO. 446 OF 2019

Dated : 25th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Raygen Power Private Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli
Mr. Mayank Kshirsagar for R-2 & R-5

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-3

Mr. Joseph Aristotle S.
Mr. Shiva P. for R-4

ORDER

Three weeks' time is granted at the request of learned counsel appearing for the Respondent No.2 to 5 to file reply to the IA No. 446 of 2019 i.e. on or before 16.04.2019 after duly serving copy to the other side. Thereafter, rejoinder, if any may be filed on or before 23.04.2019 after duly serving copy to the other side.

List the matter on **24.04.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member